

Parliament Session Alert

Monsoon Session – August 10 to September 14, 2007

Highlights

- ◆ Lok Sabha and Rajya Sabha meet for the Monsoon Session between August 10 and September 14, 2007. There will be a total of 23 sittings.
- ◆ 17 Bills on which Standing Committee report has been presented and one Bill which was not referred to the Standing Committee have been listed for consideration and passing during the session. Four Bills on which the standing committee has not submitted its report may be taken up for consideration and passing if the reports are tabled in Parliament. One Bill, discussion on which was deferred in Rajya Sabha in 2003 has been listed for further consideration and passing.
- ◆ Five Bills are listed for introduction, consideration and passing. Three of these Bills would replace ordinances and one Bill replaces an existing Bill which is being withdrawn.
- ◆ 20 other Bills are listed for introduction.

Government Bills listed for Consideration and Passing during Monsoon Session

Short Title	Introduced on	Status
The Constitution (One Hundred and Third Amendment) Bill, 2004	December 23, 2004	Standing Committee report on February 21, 2006
The National Commission for Minorities (Repeal) Bill, 2004	December 23, 2004	Standing Committee report on February 21, 2006
The Merchant Shipping (Amendment) Bill, 2004	December 23, 2004	Standing Committee report on July 27, 2005
The Banking Regulation (Amendment) Bill, 2005	May 13, 2005	Standing Committee report on December 13, 2005
The Immoral Traffic (Prevention) Amendment Bill, 2006	May 22, 2006	Standing Committee report on November 23, 2006
The National Jute Board Bill, 2006	May 22, 2006	Standing Committee report on November 24, 2006
The Payment and Settlement Systems Bill, 2006	July 25, 2006	Standing Committee report on May 16, 2007
The Factories (Amendment) Bill, 2005	August 16, 2005	Not referred to Standing Committee
The Indian Boilers (Amendment) Bill, 1994	May 13, 1994	Standing Committee report on March 30, 1995
The Seeds Bill, 2004	December 9, 2004	Standing Committee report on November 28, 2006
The Drugs and Cosmetics (Amendment) Bill, 2005	May 10, 2005	Standing Committee report on December 21, 2005
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	August 22, 2005	Standing Committee report on December 20, 2005

Chakshu Roy
chakshu@prsindia.org

August 13, 2007

Short Title	Introduced on	Status
The Indian Medical Council (Amendment) Bill, 2005	August 23, 2005	Standing Committee report on December 19, 2006
The Carriage by Road Bill, 2005	December 7, 2005	Standing Committee report on March 21, 2006
The Inland Vessels (Amendment) Bill, 2005	December 8, 2005	Standing Committee report on March 21, 2006
The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005	December 21, 2005	Standing Committee report on May 16, 2007
The Apprentices (Amendment) Bill, 2006	May 19, 2006	Standing Committee report on November 24, 2006
The Sashastra Seema Bal Bill, 2006	July 28, 2006	Standing Committee report on February 27, 2006
The Constitution (Scheduled Castes) Order Amendment Bill, 2006	31 Jul, 2006	Passed by LS on May 14, 2007; Pending in RS
The Warehousing (Development and Regulation) Bill, 2005	7 Dec, 2005	Passed by LS on May 15, 2007; Pending in RS

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills which may be taken up for Consideration and Passing during Monsoon Session

Short Title	Introduced on	Status
The State Bank of India (Amendment) Bill, 2006	December 18, 2006	Standing Committee report awaited
Damodar Valley Corporation (Amendment) Bill, 2007	May 4, 2007	Standing Committee report awaited
The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	May 17, 2007	Standing Committee report awaited
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007	March 7, 2007	Standing Committee report awaited

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction, Consideration and Passing during Monsoon Session

Short Title	Comments
The State Bank of India (Amendment) Bill, 2007	To replace an Ordinance
The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2007	To replace an Ordinance
The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007	To replace an Ordinance
The All India Institute of Medical Sciences and the Post Graduate Institute of Medical Education and Research (Amendment) Bill, 2007	To provide a ceiling on the tenure of the Director in the Act
The Competition (Amendment) Bill, 2007	Replaces Competition (Amendment) Bill, 2006, which was introduced on March 9, 2006, and Standing Committee report on December 12, 2006

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bill listed for further Consideration and Passing during Monsoon Session

Short Title	Comments
The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2003	Introduced on March 5, 2003. Discussion on the Bill was deferred, as agreed to by the Rajya Sabha.

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Withdrawal during Monsoon Session

Short Title	Comments
The Competition (Amendment) Bill, 2006	Replaced by a new Bill
The Constitution (Seventy-Ninth) Amendment Bill, 1992	For withdrawal
The Private Universities (Establishment and Regulation) Bill, 1995	For withdrawal

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction during Monsoon Session

Short Title
The Trade Marks (Amendment) Bill, 2007
The Airports (Economic Regulatory Authority) Bill, 2007
The Antiquities and Art Treasures (Amendment) Bill, 2007
The National Heritage Commission Bill, 2007
The Wildlife Protection (Amendment) Bill, 2007
The Constitution (Amendment) Bill, 2007
The Authority for Advanced Rulings on Central Taxes (Amendment) Bill, 2007
The Drugs and Cosmetics (Amendment) Bill, 2007
The Clinical Establishments (Registration and Regulation) Bill, 2007
The Paramedical and Physiotherapy Councils Bill, 2007
The NEPA Limited (Disinvestment of Ownership) Bill, 2007
The Private Detective Agencies (Regulation) Bill, 2007
The Distance Education Council Bill, 2007
The Indira Gandhi National Tribal University Bill, 2007
The Unaided Private Educational Institutions (Reservation of Seats in Admission and Regulation of Admission and Fee) Bill, 2007
The Unorganised Workers Social Security Bill, 2007
The Payment of Gratuity (Amendment) Bill, 2007
The Payment of Bonus (Amendment) Bill, 2007
The Rajiv Gandhi Institute of Petroleum Technology Bill, 2007
The National Waterway (Lakhipur-Bhanga Stretch of River Barak) Bill, 2007

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.

